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File No. NHMHP-CC0Uol/1/2019-NHM-National Health Mission Himachal Pradesh AATIONAL HEALTH MISSION 2 6 OCT 2021 (H.P.)

Τo,

All the CMOs in Himachal Pradesh

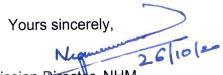
All the Medical Superintendents in Himachal Pradesh

Dated: Shimla-9, the

Subject: Regarding issue of directions in pursuance of Hon'ble Supreme Court's order dated 7-9-2020 in Writ Petition (Civil) No. 560/2020- Gursimran Singh Narula vs. Union of India Ministry of Science and Technology & another.

Sir/Madam,

Please find enclosed herewith a copy of Office Memorandum No. Z21020/159/2020-PH dated 23 September, 2020 received from Deputy Secretary to Government of India, Department of Health and Family Welfare, Nirman Bhawan, New Delhi through the Secretary (Health) to the Govt. of H.P. on the subject cited above for information and necessary action please. The instructions may be brought to notice of all concerned as well.



Mission Director, NHM Himachal Pradesh, Shimla – 9

Encls: As above. Copy for information to :

- 1. The Secretary (Health) to the Government of Himachal Pradesh w.r.t. Letter no. HFW-A-G(6)-3/2020 dated 16th October 2020
- 2. The Director Health Services Himachal Pradesh.
- 3. All the Deputy Commissioners, Himachal Pradesh

26/10/20

Mission-Director, NHM Himachal Pradesh, Shimla – 9

NHMHP-CCOUOI/1/2019-NHM-HP-NATIONAL HEALTH MISSION-HP 22031/2020/NATIONAL HEALTH MISSION-HP

No. HFW-A-G(6)-3/2020 Government of Himachal Pradesh Department of Health & Family Welfare

From

To

The Secretary (Health) to the Government of Himachal Pradesh

 The Mission Director, National Health Mission, Himachal Pradesh, Shimla-9

2. The Director, Health Services, Himachal Pradesh, Shimla-9

Date 16/10/2020 MD NHM Dy. MD Estt. Sec. QA FMG IEC **IDSP** HMIS MTH NOHP MH CP CH EMRT NCD UIP De. Add. STO PIO RKSK FP NLEP Trg. NUHL

Subject:

Dated: Shimla-2 the 15. October, 2020 Regarding issue of directions in pursuance of Hon'ble Supreme Court's orders dated 07-09-2020 in Writ Petition (Civil) No. 560/2020- Gursimran Singh Narula vs. Union of India Ministry of Science and Technology & another.

Sir,

I am directed to enclose herewith a copy of letter No. Z-21020/159/2020-PH dated 23-09-2020 received from the Deputy Secretary to Government of india, Ministry of Health & Family Welfare, New Delhi on the subject cited above and to request you to circulate the same to your subordinate offices .

Yours faithfully,

Special Secretary (Health) to the Government of Himachal Pradesh

NHMHP-CC0Uol/1/2019-NHM-HP-NATIONAL HEALTH MISSION-HP 22031/2020/NATIONAL HEALTH MISSION-HP

19/2020

F. No. Z-21020/159/2020-PH Government of India Department of Health and Family Welfare (Ministry of Health & Family Welfare)

ACS (Health) 24/9/2090

24/09/20 SS(nA)

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MA.S

Nirman Bhawan, New Delhi Dt. 23 September, 2020 265/266

2090 Sub:- Issue of directions in pursuance of Hon'ble Supreme Court's orders dt. 07.09.2020 in Writ Petition(Civil) No. 560/2020-Gursimran Singh Narula vs. Union of India Ministry of Science and Technology & another.

Ministry of Health & Family Welfare had issued an advisory against spraying of disinfectant on people for COVID-19 management on 18th April, 2020.

Disinfectants are chemicals that destroy disease causing pathogens or other harmful 2. microorganisms. It refers to substances applied on inanimate objects owing to their strong chemical properties. Hence spraying of individuals or groups with disinfectant using any modality is NOT recommended under any circumstances.

3. Disinfectants can be physically and psychologically harmful. It may lead to irritation of eyes, skin, and breathing difficulty and may potentially cause gastrointestinal effects such as nausea and vomiting.

4. The Hon'ble Supreme Court in Writ Petition (Civil) No. 560/2020, taking cognizance of this fact has directed Ministry of Health & Family Welfare, Government of India to issue relevant directions in this regard.

In view of the above, it is reiterated that spraying of individuals with disinfectants using Various modalities is not recommended and hence all States/Union Territories are directed to ensure that such practices are not implemented in the States/UTs.

-21-

Deputy Secretary to Government of India Tel: 011-23061288

The Chief Secretary of all States/Chief Administrators of all UTs. 1. The Secretary, Department of Defence R&D and Chairman, DRDO. 2. JS (Hospital), MoHFW.

NHMHP-CCOUOI/1/2019-NHM-HP-NATIONAL HEALTH MISSION-HP 22031/2020/NATIONAL HEALTH MISSION-HP

- 5. The Director, Sree Chitra Tirunal Institute for Médical Sciences & Technology, Trivandrum.
- 6. The Chairman & Managing Director, HLL Lifecare Ltd., Trivandrum.

Copy to:

The Additional Chief Secretary/Principal Secretary/Secretary (Health) of all States/UTs.

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Copy for information to:

1. Secretary (H)

2. AS (H)